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Mali (Class-IV) (Panchayat Service) Recruitment Rules, 1998

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Mali (Class-IV) (Panchayat Service) Recruitment Rules, 1998

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all the rules made in this behalf, the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Mali (Class-IV) (Panchayat Service), namely:

1. Rule :-

These rules may be called the Mali (Class-IV) (Panchayat Service) Recruitment Rules, 1998.

2. Rule :-

Appointment to the post of Mali (Class-IV) (Panchayat Service) shall be made by direct selection.

3. Rule :-

To be eligible for appointment by direct selection to the post mentioned in Rule 2, a candidate shall

- (i) not be less than 18 years and not more than 25 years of age;
- (ii) have passed fourth Standard Examination;
- (iii) have undergone training in bagayat work or have experience of about three years in bagayat work;
- (iv) have adequate knowledge of Gujarati and Hindi.

4. Rule :-

A selected candidate shall be on probation for a period of six months.

5. Rule :-

A selected candidate shall be required to undergo such training for such period and pass such post-training examination as may be prescribed by the Government.

6. Rule :-

A selected candidate shall be required to pass an examination in Gujarati and Hindi or both as may be prescribed by the Government.

7. Rule :-

A selected candidate shall be required to furnish a security and surety bond for such amount, in such form and for such period as may be prescribed by the Government.